

ITEM NO.4

COURT NO.6

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).18767/2017

M/S MEKASTER TELEMATICS LTD. THROUGH ITS MANAGING DIRECTOR
Appellant(s)

VERSUS

M.D., PRADESHIYA INDUSTRIAL AND INVESTMENT CORPORATION
OF U.P. & ORS. Respondent(s)

(Office Report for Direction to be listed in SLP (C) No.25595/2011 only)

WITH

SLP(C) No.25595/2011 (XI)

(Only SLP (C) No.25595 of 2011 to be listed before Hon'ble Judge in Chambers.)

Date : 26-11-2018 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR
[IN CHAMBER]

For Appellant(s) Mr.Rajesh Srivastava, AOR
Mr.Muneesh Malhotra, Adv.
Ms.Suresh Kumari, Adv.
Ms.Shubhangi Rathore, Adv.

For Respondent(s) Mr.Ravindra Kumar, AOR

Mr.Abhay Prakash Sahay, Adv.
Mr.Jamnesh Kumar, Adv.
Mr.Himanshu Shekhar, AOR

Mr.Anuvrat Sharma, AOR

Mr.Akshat Kumar, AOR

Mr.Dinesh Kr.Goswami, Adv.
Mr.Tanmay Agarwal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No.25595/2011

Perused the Office Report for directions.

Despite service of notice to the Lrs. of deceased petitioner for making alternative arrangement, no response/documents have been received so far.

The special leave petition is accordingly dismissed for non-prosecution.

(SATISH KUMAR YADAV)
AR-CUM-PS

(RAJ RANI NEGI)
ASSISTANT REGISTRAR